

of grant were fulfilled by the institution and so the grants were released. However, on an inspection of the hospital on the 30th May, 1978 by an officer of the Directorate General of Health Services, it was found that there was a provision to accommodate 60 beds but the institution was running only out patients clinics. As the institution had secured the grant of Rs. 67,178.68 on the ground that their polyclinic had a total of 60 beds out of which 5 beds in the General Wards and 2 beds in O.P.D. had been provided free to indigent patients etc., (i.e. 10 per cent of the total bed strength), the question of the refund of the grant has been taken up with the institution directly and also through the Government of West Bengal.

(c) and (d) The Polyclinic is recognised for treatment of C.G.H.S. beneficiaries as per the schedule of charges laid down in O.M. No. D.12014/9/76-CGHS dated 3-7-1976 (copy enclosed—Annexure III): The charges levied by the said Polyclinic according to the approved schedule of charges are to be paid direct by the Chief Medical Officer, C.G.H.S., Calcutta on presentation of the bill by the concerned clinic. The said polyclinic is providing the medical facilities to the beneficiaries as per the accepted schedule of charges.

(e) Does not arise.

**Widening of Chandra Shekhara Azad Marg near Vivekanand Puri**

11079. CHAUDHARY BALBIR SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is a heavy rush of traffic on the Chandra Shekhara Azad Marg near Vivekanand Puri, New Delhi;

(b) if so, the steps taken to widen the road to avoid the possibility of accidents in the thickly populated area; and

(c) the time by which the work will be taken up and completed and

if not, the reasons therefor and the necessary steps being taken in this regard?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c) There is heavy traffic on the road in question between Sarai Rohilla over-bridge and the diversion road connecting Old Rohtak Road. The Municipal Corporation of Delhi who are incharge of the road, have reported that this portion is being widened to divert the traffic towards Old Rohtak Road. Most of the work is already complete and the entire work is likely to be completed in about 3 months. In addition, speed breakers and rumblings have also been provided to avoid accidents.

**Assistance to Sri Lanka in Developing Transport Sector**

11080. SHRI JANARDHANA POOJARY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Sri Lanka has asked for assistance in developing the transport sector; and

(b) if so, the reaction of the Government thereon?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Ministry of Shipping and Transport has not received any request from the Government of Sri Lanka for assistance in developing their Transport Sector.

(b) Does not arise.

**Railway Wagons supplied to Nizamabad**

11081. SHRI ABDUL LATEEF: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons supplied by the S.C. Railway to Nizamabad from the 1st January, 1979 to 20th April, 1979 on each day and the priority accorded *inter se* difference users and claimants;

(b) Is he aware about the closure of markets in Nizamabad (Andhra Pradesh) from 9th April, 1979 onwards for want of wagons and the resultant hardship to farmers in the area;

(c) whether any representations were received from M.P.s and others in this behalf; and

(d) if so, the action taken thereon to mitigate the hardship?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAYAN): (a) Wagons are supplied according to the seniority and

priority of indents. During the period from 1st January, 1979 to 20th April, 1979, wagons were supplied accordingly at Nizamabad, date-wise particulars of which are given in the statement attached.

(b) The Railway is not aware of the closure of the markets.

(c) Yes.

(d) Efforts are being made to step up supplies of wagons. In order to step up loading of lower priority traffic, Nizamabad station has been permitted to load lower priority traffic on 3 days in a week.

#### Statement

*Number of Wagons supplied at Nizamabad.*

Date	January	February	March	April
1	21	19	8	22
2	28	40	25	10
3	21	10	9	11
4	30	20	6	24
5	21	30	14	38
6	15	35	13	22
7	24	20	29	31
8	17	25	18	38
9	11	28	42	16
10	20	13	8	29
11	29	37	22	7
12	32	22	36	2
13	26	29	7	20
14	11	30	15	32
15	6	8	9	30
16	27	30	9	12
17	21	13	34	26
18	13	17	14	18
19	19	28	11	..
20	23	15	40	15

Date	January	February	March	April
21	26	18	23	
22	41	21	26	..
23	29	29	42	..
24	50	32	5	..
25	30	5	26	..
26	33	18	27	..
27	38	11	35	..
8	21	21	8	..
29	22	..	14	..
30	30	..	13	..
31	26	..	25	..
<b>TOTAL</b>	<b>761</b>	<b>624</b>	<b>613</b>	<b>403</b>

**Decline in the income from Bombay Port**

11082: SHRI VIJAY KUMAR N. PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the income from the Bombay-Port is declining over the last two years;

(b) if so, the reasons therefor; and

(c) the steps proposed by the Government to increase the income?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No. Sir. In fact it has shown progressive increase.

(b) and (c) Do not arise.

**Number of posts in each Grade in the Two Services of the Roads Wing**

11083. SHRI YUVRAJ: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the number

of posts in each grade and the number of officers on Rolls, at the time of formation of the two Services, in the Central Engineering Service (Roads) and the Central Engineering pool respectively, of the Roads Wing of the Ministry?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): Two Services viz., Central Engineering Service (Roads) Group 'A' and Central Engineering Pool Group 'A' were formed in February, 1976. The allocation of posts in different grades between the two Services was notified vide Ministry of Shipping and Transport (Roads Wing)'s two notifications bearing No. A-23(14)/76, dated the 21st April, 1976. A copy each of the two notifications is laid on the Table of the House. [Placed in Library: See No. LT-4534/79].

2. The number of officers (Roads & Bridges) on rolls holding posts on regular basis in different grades at the time of formation of two Services was as under:—